(b) whe'her these Services will be re'ated to the Engineering Service also;

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- (c) whether Government propose to appoint the officers of the Food, Supply and Marketing Departments of the Sta'es to the above mentioned Services on deputat-on basis; and
- (d) whether the Union Public Service Commission will hold competitive test-' for these Services; if so, when?]

निर्माण, श्रावास ग्रीर संभरण उप-मंत्री (श्री अनिल के० चन्दा): (क) ये दा से सर्वे इस समय केन्द्रीय कम संगठन द्वारा, जिन्में विदेश स्थित कय-विभाग भी सम्मिलित हैं. किये जा रहे कार्यों को संभाल भर लेंगी।

(ख) नहीं। •

- (ग) इन दोनों सेवाओं के नियमों की प्रतियां सदन की मेज पर रख दी गई हैं। [देखिये परिशिष्ट ३२, अनुपंत्र संस्था २७ तवा २८] । नियम १५ में राज्य सरकारी के अफसरों के इन सेवाओं में स्थानान्तरण या उपनियोजन के ।लये व्यवस्था है ।
- (ध) संध लोक सेवा सायोग इंजी-नियरिंग सेवाओं में भरती के लिये प्रतिवर्ष दिसम्बर में परीकाओं लेता है। अब से भारतीय सम्भरण सेवा और निरीक्षण सेवा में रिक्त होने वाले स्थान मामान्यतया इन परीक्षाओं के परिणामों के आधार पर भरे जाया करेंगे।

tfTfflS DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The two Services will merely take over the functions now performed by the Officers of the Central Purchase Organisation including the Purchase Missions abroad.

- (b) No.
- (c) Copies of the Rules of the two Services are placed on the Table of the Hou e. [See Appendix XXXII, An-
 - †[] English translation.

nexure Nos. 27 and 28.] Under Rule 15, there is a provision for transfer or deputation of officers of he State Governments to these Ser-

to Questions

(d) The Union Public Service Comon holds examinations annually

in December for recruitment to the E gineering Services. Vacancies arising hereafter in the Indian Supply Service and the Indian Inspecton Service will ord'narily be filled on the results of these examination.]

CHEDDI JAGAN'S STATEMENT COMPLAINING ABOUT REPRESENTATION AT THE COMMONWEALTH P.Ms. CONFERENCE'

- *322. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:
- (a) whether his attention has been drawn to the statement made by Mr. Cheddi Jagan, Trade and Industries, for Government of Bri-f.-h Guiana, in which he has made certa'n compain's about representations at the Commonwealth Prime Ministers' Conference: and
- (b) whether he has received any communication from the Government of British Guiana in this respect?

Tut: DEPUTY MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

fb) No communication was received from 'he Government of Brit'slv Guiana, but a message was received from Mr. Burnhami Leader of the Opposit on in Bri'ish Guiana.

WELFARE AMENITIES IN IRON ORE MINES

- *323. SHRI ARJUN ARORA: Will the Minister* of LABOUR AND EMPLOYMENT be pleased to state::
- (a) the welfare amenities that are provided for labour employed in the ron ore mines;
- Ib) how do these amenities compare with the amenities provided to the employees in other sectors of the mining industry; and

(c) what steps have been taken to bring the welfare amenities available to the iron ore miners at par with those provided for other sectors of the mining industry?

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): (a) and (b) Labour employed in the iron ore mines enjoy the same statutory welfare amenities like drinking water, canteens, creches, first aid etc. ;as ere enjoyed by other miners. They •do not however, have the special amenities provided to coal and mica miners under the Coal and Mica Mines Labour Welfare Fund. Aets.

(c) A scheme of a welfare fund for aron ore miners on the lines of the welfare funds for coal and mica miners will be placed before the next meeting of the Industrial Committee on Mines other than Coal for consideration.

ILSSUE OP IDENTITY CARDS TO SETTLERS OF INDIAN ORIGIN IN CEYLON

- *324. SHRI P. N. RAJABHOJ: Will the PRIME MINISTER be pleased to i state:
- (a) whether it is a fact that the ■Government of Ceylon have decided to issue identity cards to the settlers of Indian origin who have neither acquired Ceylonese citizenship nor are qualified for Indian nationality; and
- (b) if so, what is the purpose of such •a measure?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No.

(b) Does not arise.

EXECUTION OF WORKS

- *325. SHRI SATYACHARAN: Will the Minister of WORKS, HOUSING AND 'SUPPLY be pleased to state:
- (a) the total value of works executed by his Ministry through departmen-

tal agencies and the value of works done through contractors during the years 1959-60 and 1960-61;

to Questions

- (b) whether any contractors black-listed during the above period and if so, for what reasons; and
- (c) whether Government are consi dering the proposal of execution of works through co-operative societies?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The information is being collected.

- (b) Four contractors of the Central Public Works Department were blacklisted by the Ministry of Works, Housing and Supply for doing substandard work, unauthorized disposal of Government materials etc.
- (c) It has been decided to award on merits works costing upta Rs. 10,000 to cooperative societies without call of tenders.

LOANS UNDER LOW AND MIDDLE INCOME **GROUP HOUSING SCHEMES**

- •326. SHRI SATYACHARAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether Government are that the amount of loan of Rs. 8.000 and Rs. 20,000 fixed for Low and Middle Income Group Housing Schemes is very meagre, especially for a place like DelhVNew Delhi:
- (b) whether it is a fact that loanees have to face considerable difficulties and sometimes even to stop work as loans are granted in instalments and i a lot of time is taken in the comple-I tion of the formalities; and
 - (c) if so, what steps Government propose to take to remove the diffi-

ities and to give sufficient loan in the Capital?

THE DEPUTY MINISTER OF WORKS. HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The quantum of loan assistance admissible

under the two Schemes is considered reasonable.